7500 (*310) 1818 x 14 day 2000 (*310) 1818 x 14 day 2000

बिहार विधान सभा, पटना ।

विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में। महोदय,

सभा सिचवालय के कार्यालय आदेश संख्या- 1स्था०-36/2021- 246, दिनांक- 20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपन्न में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन.

Kiziga Bur Ape (संजीव कुमार सिंह) 10

सहायक,

बिहार विधान सभा, पटना ।

4

Declaration or Assets and Liabilities

Year2023				
I, Sanjeev Kumar Singh son/daughter/wife of Shri Ramanand Singh				
aged 59 (Approx) Years, belonging to Administrative Cadre				
service and presently working as Assistant, Bihar Legislative Assembly, Patna				
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my				
spouse and dependants*:				

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs 7,000/- (Approx)	Rs 9,000/- (Approx)	Nil	Nil	Nil
(ii)	Deposits ir Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs 72949/- in	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies		Nil	NiI	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	3202042007	LIC of Sum Assured of Rs 1,00,000/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Bajaj Discover bearing Reg. No BR-01AV- 0897 of year 2010 (2) Maruti Swift bearing Reg. No BR-0ICH-8502 of Year 2015	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 50 gm (Approx)	Gold-350 gm (Approx) Silver- 1000gm (Approx)	Nii	· Nil	Nil
	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-I	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(1) 03 Bigha 10 Kattha at Mauja- Pakaria, Thana- Shambhu Ganj Dist Banka (2) 02 Bigha, at Mauja- Sondiaha, Thana- Tarapur, Dist Munger (Ancestral Property)	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	NiI	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	NiI	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2022
(a)	(i) Loans from Banks	(1) Personal Loan from SBI, Bihar Vidhan Mandal Branch	Rs- 2,70,278/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nii	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nii -	Nil
	(f) Other dues, if any	Nit	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. '81,428/- Assessment Year 2022-23 PAN No DGRPS7018N	NiI
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail		
GPF/CPF/PRAN No.	;-·	PTS/BLA- 1270
Gender	;-	M (M/F)
Date of Birth	÷	2 4 0 1 1 9 6 4 (DD/MM/YYYY)
Class/Group	ļ-	B (A/B/C)
Cadre	:-	Administrative,
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Souface Kumar Singh.

Name of Employee: Sanjeev Kumar Singh

Place: Patna

Designation:

Assistant

Date: 10/02/2023

Department:

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.